IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 206
(IB)-570/ND/2023
New IA-576/2024, Invt. Pett./88/2023

IN THE MATTER OF:
Ask Trusteeship Services Pvt. Ltd. & Ors. ... Applicant/Petitioner

Versus

ATS Heights Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 09.02.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/ FC	**:**	Adv. Sandeep Chilana, Adv. Abdullah Tanvir in IA-88/2023
For the Intervener	**:**	Adv. Sandeep Chilana, Adv. Abdullah Tanvir, Adv. Snehil Sharma

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-576/2024:- Argument to continue. Let the matter be listed on 14.02.2024 at 12:30 PM.

The Ld. Counsel for the parties would bring written synopsis, not exceeding two pages each and they should also indicate the page number at which the documents referred to by the parties filed.

Invt. Pett./88/2023:- List on 14.02.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)